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(2024) 11 SIK CK 0006 **Sikkim High Court**

Case No: Criminal Miscellaneous Case No. 03 Of 2024

Bijay Chamling APPELLANT Vs

State Of Sikkim **RESPONDENT**

Date of Decision: Nov. 11, 2024

Hon'ble Judges: Bhaskar Raj Pradhan, J

Bench: Single Bench

Advocate: Eklovya Nagpal, Yadev Sharma, Pema Bhutia

Judgement

Bhaskar Raj Pradhan, J

On the request of the learned Counsel for the petitioner, list this matter for hearing on 19.11.2024 since the Mediation did not work.